

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.A. 217/C-II/2017 in C.P. 99(ND)2013

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.**

**NAME OF THE COMPANY:** Vijay Julka V/s. M/s. Supriya Pharmaceuticals Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 424(3)

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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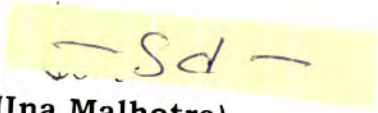
	For the Petitioner (s)	: Mr. Sermon Rawat, Advocate		
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	For the Respondent (s)	: Ms. Pooja M. Saigal, Mr. Rahul Sharma and Ms. Khyati Sharma, Advocates for R1 to 4		
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**ORDER**

Reply of Respondents No.1 to 4 has been filed. Copy of the same has been supplied to the Ld. Counsel for the Petitioner just today.

Renotify this case for arguments on 21<sup>st</sup> December, 2017.

  
**(Ina Malhotra)**  
**(Member (J))**